

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:30

ANSWERED ON:27.02.2007

FEDERAL CRIMES

Barad Shri Jashubhai Dhanabhai;Nikhil Kumar Shri

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has decided to categorise certain offences relating to international terrorism and organized crimes as `federal crimes`;
- (b) if so, the details thereof;
- (c) whether some of the State Governments are requesting the Union Government to take immediate action in this regard; and
- (d) if so, the steps, the Government proposes to take to handle such crimes throughout the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (MANIKRAO HODLYA GAVIT)

- (a): No, Sir.
- (b): Does not arise.
- (c): No, Sir.
- (d): Does not arise.